

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA
REGIONAL BENCH - COURT NO.1**

Service Tax Appeal No.76950 of 2016

(Arising out of Order-in-Original No.16-17/CEX/COMMR/DNB/2016 dated 23.09.2016
passed by Commissioner of Central Excise & Service Tax, Dhanbad.)

M/s. Gyan Das

(C/o Sandeep Agarwal, Advocate, 102, Industry House, Bank More, Dhanbad-826001.)

...Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Dhanbad

.....Respondent

(HE School Road, Vistipara, Hirapur, Dhanbad-826001.)

APPEARANCE

Letter of Withdrawal for the Appellant (s)

Shri K.Chowdhury, Authorized Representative for the Revenue

CORAM: HON'BLE SHRI ASHOK JINDAL, MEMBER(JUDICIAL)

HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)

FINAL ORDER NO.76680/2023

DATE OF HEARING : 14 September 2023

DATE OF DECISION : 14 September 2023

Per : ASHOK JINDAL :

The appellant wants to withdraw their appeal.

The request is allowed. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open Court.)

Sd/-

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

Sd/-

**(K. ANPAZHAKAN)
MEMBER (TECHNICAL)**